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**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**


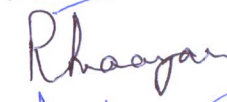


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/177/2016**  
**NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others**  
**NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others**  
**UNDER SECTION : 397/398,**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1	SUSHMITA UDAYASANKAR	COUNSEL FOR THE RESPONDENTS	
2.	R. Sankaranarayanan	R2 - R11 Counsel for petitioners	
3.	A.M. Sridharan	do	
4.	S.P. Murali Krishnan	Counsel for Respondent R1 & R12	

**ORDER**

Shri R Sankaranarayanan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R11 and Shri S P Murali Krishnan, counsel for R1 & R12 are present. Counsel for respondents sought some time for submitting final arguments as the senior counsel is not present due to personal inconvenience. Time extended at request. Put up on **02.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)